

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3163
ANSWERED ON:11.05.2006
DEPLOYMENT OF UAV BY NAVY
Murmu Shri Hemlal

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Indian Navy has failed to deploy Unmanned Aerial Vehicle (UAV) for reconnaissance causing loss of Rs. 567 crores to the exchequer as reported in the Dainik Jagran dated March 26, 2006;
- (b) if so, whether the Government has conducted any inquiry in this regard;
- (c) if so, the outcome thereof; and
- (d) the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (d): The deployment of equipment is a dynamic process and depends upon operational requirement as well as other factors like support facilities. Sometimes, there is a time lag between acquisition of equipment and its deployment for reasons such as training of personnel, setting up of infrastructure etc. However, all efforts are made that equipment procured are deployed as early as possible. The UAVs procured by the Indian Navy have since been deployed and are being utilized for operational tasks.